

The Minister of Rehabilitation (Shri Mehr Chand Khanna): Some Refugees on Irwin Road only are being shifted to the newly constructed Shanker Market.

There is no scheme at present for shifting the Queensway and Panchquin Road stall-holders.

CARPET WEAVING INDUSTRY

241. Shri Velayudhan: Will the Minister of **Production** be pleased to state:

(a) the number of employees employed in the Carpet Weaving Industry in India;

(b) the average wage per employee; and

(c) whether Government intend to take any step to increase their wages?

The Minister of Production (Shri K. C. Reddy): (a) Information is being collected and will be placed on the Table of the Lok Sabha.

(b) The wages per employee range between Rs. 25 to Rs. 80 per month depending on the quality of work done and the locality.

(c) There is no such proposal under consideration.

RECOVERY OF RENT OF GOVERNMENT QUARTERS

242. Shri Velayudhan: Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether rent based on rule 45-B is charged from Employees of Government in case of normal allotments in any form either as regular, out of turn, or any other wording used for allotment;

(b) whether it is a fact that from the employees of the Employees' State Insurance Corporation also rent is being charged at the same rate under 45-B;

(c) the names of Sections or Departments of Government where rent under rule 45-B is charged from its employees; and

(d) the basis for fixing the rent under rule 45-B for Government employees?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) to (d). Rent under Fundamental Rule 45-B is not charged from any employee of Government, eligible for Government accommodation and allotted such accommodation normally. The employees of the Employees' State Insurance Corporation are employees of the Corporation as such and not Government servants proper eligible for such accommodation.

DISPLACED PERSONS COLONIES

243. Shri D. C. Sharma: Will the Minister of **Rehabilitation** be pleased to state:

(a) the amount spent on providing basic civic amenities to the people living in displaced persons colonies in Delhi during 1955-56; and

(b) the items on which it has been spent?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) Rs. 4,93,200.

(b) Water supply, Sewerage, Street lighting, Plantation, Schools and Colleges, Hospitals, Parks.

FLOOD CONTROL PROJECTS

244. Sardar Iqbal Singh: Will the Minister of **Irrigation and Power** be pleased to state:

(a) the total amount to be spent in Punjab next year on flood control projects; and

(b) whether Government propose to give some special aid to the Punjab in view of the recent floods there?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) The information is not yet available. The Punjab Govt. have reported that the list of flood control works prepared by them has to be changed completely in the light of the experience gained during the Oct., 1955 floods and that